CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

O.A. 255/97

FRIDAY, THIS THE 14TH DAY OF FEBRUARY, 1997.

C O R A M:

HON'BLE MR. A. V. HARIDASAN, VICE CHAIRMAN

HON'BLE MR. P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

V. Ananthakrishna Pillai S/o N. Velayudhan Pillai Office Superintendent, Grade-II Executive Engineer's (Doubling) Office, Southern Railway, Quilon.

.. Applicant

By Advocate Mr. V. R. Ramachandran Nair

Vs.

- Union of India represented by the General Manager (Personnel) Southern Railway, Madras.
- 2. The Chief Engineer (Construction), Southern Railway, Egmore, Madras-600 008.
- 3. The Senior Division; al Personnel Officer, Southern Railway, Trivandrum.

.. Respondents

By Advocate Mr. Mathews J. Nedumpara

The application having been heard on 14.2.97, the Tribunal on the same day delivered the following:

ORDER

HON'BLE MR. A. V. HARIDASAN, VICE CHAIRMAN

After making submission for quite some time, the learned counsel for applicant wishes to withdraw the application with liberty to the applicant to take the matter before appropriate authority. Granting such liberty to take up the matter before the appropriate authority, the application is dismissed as withdrawn. There shall be no order as to costs.

Dated the 14th February, 1997.

P.V. VENKATAKRISHNAN ADMINISTRATIVE MEMBER

A.V. HARIDASAN VICE CHAIRMAN

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